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NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/648/ (IB)/2017  
NAME OF THE PETITIONER(S) : ENCORE HEALTHCARE LTD  
NAME OF THE RESPONDENT(S) : BAFNA PHARMACEUTICALS LTD  
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	T. K. Bhaskar Vikram P. Jain Shwetha Vasudevan	Counsel for petitioners	Vikram
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**ORDER**

Counsel for the applicant present. No representation on behalf of the respondent. Counsel for petitioner is directed to send private notice to the respondent alongwith the copy of the petition, for making appearance and submissions and file proof of delivery by way of an affidavit by the next date of hearing. Put up on 29.11.2017.

sd /  
S Vijayaraghavan  
Member (Technical)

sd /  
K Anantha Padmanabha Swamy  
Member (Judicial)